

High Court of Jammu & Kashmir and Ladakh at Srinagar
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

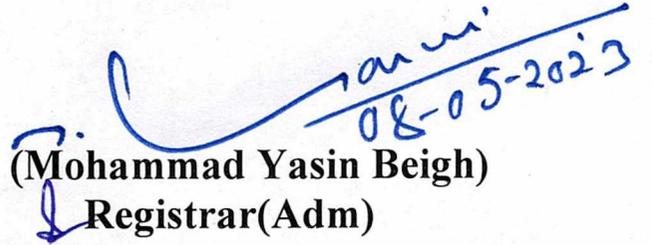
* * *

NOTIFICATION

No: 959 of 2023 RG/LP Dated: 08/05/2023

It is hereby notified that Shri Abdul Bari S/O Sh. Mohammad Nazir Fida R/O 10 Toheedabad Bemina Srinagar has surrendered his Certificate of Enrollment, as an Advocate. Therefore, his Certificate of Enrolment bearing Roll No. JK-570/04 dated 02.09.2004 is kept in abeyance.

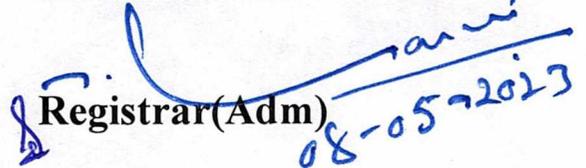
By Order.


(Mohammad Yasin Beigh)
Registrar(Adm)

No: 21897-05/RG/LP Dated: 08/05/2023

Copy to the: -

1. Registrar Judicial, J&K High Court Wing Srinagar.
2. Principal District & Sessions Judge, Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, J&K High Court Bar Association, Srinagar.
5. Manager Government Press, Srinagar publication in the next issue of the Govt. Gazette.
6. CPC, High Court of J&K, Srinagar for uploading on the High Court website.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar
.....for information and record.
8. Shri Abdul Bari S/O Sh. Mohammad Nazir Fida R/O 10 Toheedabad Bemina Srinagar
A/P Joint Registrar (Protocol), High Court Wing Srinagar
.....for information


Registrar(Adm)
08-05-2023